

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION
(In terms of the Resolution passed by the Full Court of the Madras High Court
held on 03rd September, 2009)

NAME: JUSTICE.T.S.SIVAGNAM

DATE OF APPOINTMENT: 31.03.2009

Sl. No.	Items	Description	Particulars		Remarks
			Self	Spouse & Dependants	
1.	Landed Property	a. House Property	<p><u>Self & Spouse Joint Owners</u> Flat No.108, Exchequers Court, 4th Main Road Extn., Kotturpuram, Chennai – 600 085. Super Built up Area 947 sq.ft. with 637 sq.ft. of UDS in land.</p>		Value at time of purchase Rs.8,50,000/- Sale Deed dated 23.06.2000. Doc.No.1137 of 2000, SRO, Adyar. Availed housing loan from HDFC Loan Account No.798654 for Rs.6,50,000/- repayment still going on.
			<p><u>Self</u> Flat No.1, Block No.A, Plot No. I, Jaswant Nagar, Mogappair West, Chennai – 37. Super built up Area 788 sq.ft. with 495.21 sq.ft. of UDS in land.</p>		Value at time of purchase Rs.8,41,709/- Sale Deed dated 17.03.2004 Doc.No.1331 of 2004 SRO, Konnur. Rs.6 lakhs Housing Loan availed in HSBC at the time of purchase and closed during January 2008
				<p><u>Spouse</u> 1. Plot No.145, Ideal Home Colony, measuring 1800 sq.ft. in Survey No.275/1C, 275/1E and 275/1F, Plot No.145, Gudapakkam Village, Poonamalle Taluk, Tiruvallur District</p> <p>2. <u>Spouse Co-owner of Flat along with her father</u> at S.F.No.1, 18, 3rd Main Road, Kasturibai Nagar, Adyar, Chennai – 20.</p>	<p>Value at time of purchase Rs.250 x 72 months = Rs.18,000/- Sale Deed dated 28.06.1999, Doc.No.2993 of 1999, SRO, Avadi. Purchased under installment scheme spread over 5 years</p> <p>Sale Deed dated 04.03.1993, Doc.No.749 of 1993, SRO, Adyar Funds for purchase of the flat solely contributed by father of spouse</p>
		<p><u>Self</u> Invested in purchase of 5.5 grounds of farm land at “Happy Bay Annexe”, Mugaiyur Village, Kancheepuram District. Under installment scheme Value Rs.2500 x 56 = Rs.1,40,000/-</p>	-- Nil --	Payment made by instalment @ Rs.2500/- per month for 56 months from 20.01.1994 to 18.09.1998 Sale Deed yet to be executed by promoter though full payment made as on 18.09.1998	
		b.Agricultural Property			

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2.	Securities & Investments	a. Savings Bank (Name of the Bank, & Cash Balance)	1. Indian Bank, High Court Branch Balance Rs.43,000/-	Indian Bank, High Court Branch, Balance Rs.67,248/-	
			2. Canara Bank, Kotturpuram Branch Balance Rs.2,13,690/-	Canara Bank, Kotturpuram Branch, Balance Rs.11,744/-	
			3. State Bank of India, Kotturpuram Branch Balance Rs.1,877/-	Canara Bank, Kotturpuram Branch Joint account with her father Rs.41,164/-	
			4. HSBC Savings Account Balance Rs.1,622/-		
	b. Fixed Deposits	With Canara Bank, Kotturpuram Branch 1. Rs.55,345/- 2. Rs.2,15,385/- 3. Rs.53,215/-	-- Nil --		
	c. Shares (Name of the Company)	1. SISCOIL – 400 shares purchased in joint names in 2004 2. SUNDARAM BNP Paribas Mutual Fund Rs.10,000/- June 2008 3. Chit Transaction with Shriram Chit Limited value of Chit Rs.2,00,000/- installment being remitted	Spouse: Birla Sunlife Mutual Fund Rs.5,000/- January 2008	Dependants: UTI Gift from Grand Parents	
	d. GPF(S)	Rs.70,000/-	-- Nil --	As per account with the Accountant General	
	e. Insurance	1. Sum Assured Rs.1,00,000/- 2. Sum Assured Rs.2,00,000/- 3. Sum Assured Rs.2,00,000/-	Spouse Sum Assured Rs.50,000/- Dependant (1) Sum Assured Rs.2,00,000/- Dependant (2) Sum Assured Rs.2,00,000/-	Date of Commencement 28.08.1991 Date of Commencement 05.01.2001 Date of Commencement 26.03.2009 Date of Commencement 10.02.2009 Date of Commencement 05.06.2009 Date of Commencement 05.06.2009	

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3.	Other Assets (Movables)	a. Jewellery (by approximate weight)	1. Gold - 10 sovereign		Movable assets Gifted to self by grand parents, parents and inlaws during 1989
			2. Silver - 1 kg		
			3. Diamond – 1 Ring		
			<u>Spouse :</u> 1. Gold – 120 sovereign 2. Silver – 5 kgs. 3. Diamond – 1 Diamond Necklace 1 pair of Diamond Ear Rings 1 Diamond Ring	Movable assets of Spouse as Sridhana and by gift.	
			<u>Dependants :</u> 1. Gold – 5 sovereign for each Dependant 2. Silver – 1 kg for each Dependant 3. Diamond - Nil	Movable assets of Dependants by gift from Grand Parents and relatives At time of birth and subsequently	
	b. Vehicles (date & cost at the time of purchase)	1. Honda Accord Car 2001 model purchased second hand on 24.08.2004 Cost Rs.9,00,000/-		Honda Accord Car Purchased by availing loan of Rs.6,00,000/- from HDFC Bank in 2004. Loan completed by July 2009.	
2. HONDA ACTIVA Scooter model 2004 purchased second hand on 25.02.2008 Cost Rs.12,000/-			Scooter purchased from savings		
		1. Maruthi Alto Car 2006 model.	Gift from father of spouse - Mr.P.K.Sundaram		

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4.	Liabilities	Loans, if any.	(1) Housing loan from HDFC Loan for Rs.6,50,000/-.		Repayment still in progress
			(2) Availed Shriram Chits Amount by auction.		Monthly repayment in progress